



**Central Administrative Tribunal  
Principal Bench**

**OA No.3741/2015**

New Delhi, this the 16<sup>th</sup> day of January, 2020

**Hon'ble Mr. S.N.Terdal, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Lokesh Kumar  
S/o Late Sewa Ram  
R/o S-61/36, Indira Gandhi Camp  
10 Block, Nehru Nagar  
MCD School, New Delhi  
Delhi – 110 065.

....Applicant

(By Advocate:None)

**Versus**

1. South Delhi Municipal Corporation  
Dr. S.P.M. Civic Centre  
Minto Road, New Delhi – 110 002  
(Through Commissioner)
2. South Delhi Municipal Corporation  
Central Zone, Lajpat Nagar  
New Delhi – 110 024.  
(Through Deputy Commissioner)
3. Sanitation Superintendent (D.E.M.S.)  
South Delhi Municipal Corporation  
Central Zone, Lajpat Nagar  
New Delhi -110 024.

.... Respondents

(By Advocate : Shri Neha Bairagee for Shri Gyanendra Singh)

**ORDER (ORAL)**

**By Hon'ble Mr. S.N.Terdal, Member (J)**

None for the applicant. Even on previous dates 21.08.2019 and 13.11.2019 nobody appeared for applicant. In view of the same, the OA is dismissed for non prosecution.

**(Aradhana Johri)  
Member (A)**

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**(S.N.Terdal)  
Member (J)**

